NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/648/ (IB)/2017

NAME OF THE PETITIONER(S)

: ENCORE HEALTHCARE LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHARMACEUTICALS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. for Tk Bhaskar Chwetha Vasudevan

Counsel for Pehtioner

ORDER

Counsel for petitioner present. PCS representing the respondent present and stated that the parties have made efforts to settle the matter. Counsel for petitioner prayed to direct the respondent to give a proposal for settlement in writing. PCS representing the respondent undertakes to instruct the respondent to give a proposal. He prayed for time to make submissions in relation to the outcome of the settlement. Time is enlarged at request. Put up on 06.02.2018.

Member(Technical)

- 50 -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)